

इस प्रश्न पर चूंकि शिक्षा आयोग भी विचार कर रहा है इसलिये आयोग की रिपोर्ट आने तक, इस प्रश्न पर निर्णय स्थगित कर दिया गया है। इस मामले पर निर्णय स्थगित रहने के कारण राज्य सरकारों से परामर्श नहीं किया गया है।

Future of Goa

*658. Shri Hari Vishnu Kamath: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 333 on the 1st September, 1965 and state:

(a) whether a decision has been reached on the question of the future of Goa including the *modus operandi* of effectuating the same;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathl):

(a) No, Sir.

(b) Does not arise.

(c) The matter needs very careful consideration in all its aspects.

History of India for School Children

2138. Shri Hem Raj: Will the Minister of Education be pleased to state:

(a) whether any authentic History of India for school children has been compiled for being included in the educational curriculum of the schools throughout India;

(b) if not, whether States have compiled their own versions; and

(c) the steps being taken to harmonise the different versions and to do away with the coloured versions of the British historians?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b). A panel of eminent historians has been set up to prepare model text-books of Indian history for school classes.

(c) These model text-books will be offered to State Governments for adoption or adaptation for use in their schools.

Surgical Instruments Project at Nandambakam

2139. Shri A. K. Gopalan: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) when the Surgical Instruments Project at Nandambakam will start production;

(b) how many types of instruments will be produced there; and

(c) the total number of complementary workers required?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) to (c). Production has already commenced at the Surgical Instruments project and 168 types of instruments will be manufactured there. About 1400 persons will be employed when the plant is in full production.

Police Excesses in Kerala

2140. Shri A. K. Gopalan: Will the Minister of Home Affairs be pleased to state:

(a) the number of representations against Police excesses in Kerala received by Government during the last three months;

(b) whether there were any cases of death due to excessive force used by Police;

(c) if so, the number thereof; and

(d) the steps taken by Government against the persons concerned?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) Fifty-nine representations were received by the State Government against the Police excesses in Kerala during the last three months.

(b) Yes Sir.

(c) One Kunju Mohammed died as a result of excessive use of force by the Police.

(d) The police personnel alleged to be responsible for the death of Kunju Mohammed have been suspended and are being prosecuted under sections 304, 323, and 324 of Indian Penal Code.

Water Contamination in Chaliyar River, Kerala

2141. **Shri A. K. Gopalan:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received representations from 14 Panchayat Presidents of nearby villages of Mavoor Rayons factory Calicut, Kerala protesting against the contamination of water in the Chaliyar river because of letting out chemical waste by the Gwalior Rayons factory into the river;

(b) whether Government are aware that thousands of families who use this water for drinking purposes are put to difficulties; and

(c) if so, the remedial measures Government propose to take in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hathl):

(a) Yes, Sir.

(b) Yes, Sir.

(c) Samples of the river water were collected and analysed. As it was found to contain noxious chemicals, the factory management was asked to treat the waste and then to discharge it into the river 2½ miles down the stream. For this purpose a plot of land has been acquired for the Company and will be handed over to them shortly. It is hoped that when the above practice is adopted, the problem of contamination of the Chaliyar river water will be solved.

Thotada Polytechnic

2142. **Shri A. K. Gopalan:** Will the Minister of Education be pleased to state:

(a) whether Government are aware that the staff and students of Thotada Polytechnic, Cannanore, Kerala are handicapped for want of essential equipments;

(b) whether Government are aware that the amount allotted for this purpose could not be spent due to foreign exchange difficulty; and

(c) if so, the action Government propose to take to tide over this difficulty?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Of the four departments, Civil, Mechanical, Electrical and Textiles, only the Textile department of the polytechnic is reported to be inadequately equipped.

(b) Yes, partly due to foreign exchange difficulty.

(c) As much foreign exchange as is possible within the limited amount available is being released to this polytechnic.

Municipal Staff Rules in Kerala

2143. **Shri A. K. Gopalan:** Will the Minister of Home Affairs be pleased to state:

(a) whether common rules for the Municipal Corporation staff of Kerala have been framed; and

(b) if so, who is authorised to appoint and fix the strength of staff?

The Minister of State in the Ministry of Home Affairs (Shri Hathl):

(a) No, Sir.

(b) Does not arise.